

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3348

ANSWERED ON:30.08.2013

UNAUTHORISED CONSTRUCTION AT TOURIST DESTINATIONS

Dias Dr. Charles;Thakur Shri Anurag Singh

Will the Minister of TOURISM be pleased to state:

(a) whether taking cognizance of the recent Uttarakhand tragedy and increasing complaints about cleanliness the Union Government has issued/proposes to issue any directions to State Governments to maintain cleanliness and regulation on reckless and unauthorised constructions in main tourist destinations in the country;

(b) if so, the details and response thereof, State/UT-wise;

(c) whether the Government proposes to undertake any study about the present state of affairs and the level of cleanliness of the tourist destinations in the country;

(d) if so, the details thereof;

(e) whether the Government proposes to prepare a report about the unauthorized constructions at main tourist destinations in view of the Uttarakhand incident; and

(f) if so, the details thereof?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

(a) & (b): Ministry of Tourism (MOT) recognizes the importance of cleanliness and hygiene in public places particularly monuments and tourist destinations. In this regard "Campaign Clean India" was launched in June, 2012. This Campaign is a blend of persuasion, education, training, demonstration and sensitization aimed at all sections of our society in the country including Uttarakhand.

Under the guidelines of Ministry of Tourism, it has been prescribed that the architecture of the hotel buildings in hilly and ecologically fragile areas should be sustainable and energy efficient and as far as possible be in conformity with the local ethos and make use of local designs and material.

Development of tourism infrastructure is the responsibility of the State/UT Governments. MOT provides Central Financial Assistance (CFA) to various State Governments/Union Territory Administrations for various tourism projects prioritized every year in consultation with them subject to availability of funds, inter-se priority and adherence to the scheme guidelines. Further, MOT also advises State/UT Governments to look into the aspects of sustainability of the tourist destination while executing the tourism projects.

(c) & (d): MOT undertakes such studies from time to time as and when required in consultation with the State/UT Governments and various Stakeholders of tourism industry. Recently the Ministry of Tourism has initiated a process for conducting study on development of cleanliness index for cities.

(e) & (f): Ministry of Tourism has initiated to undertake a study on carrying capacity of tourist destinations of Uttarakhand.